

THE HIGH COURT OF MEGHALAYA : SHILLONG

NOTIFICATION

Dated, Shillong 29th October, 2026

No. HCM II/400/2013/Estt/216: In terms of the resolution adopted in the meeting of the Hon'ble Full Court held on 08.10.2026, the High Court of Meghalaya is pleased to implement the new ACR format for Grade-I Judicial Officers, Grade-II & Grade-III Judicial Officers and for Judicial Officers posted in exclusive Courts with immediate effect. Henceforth, the new ACR format(s) shall be utilized by the Judicial Officers in the State as applicable and the 2022 ACR format for Judicial Officers in the State shall be discontinued accordingly.

By order etc.,

REGISTRAR GENERAL

Memo.No. HCM II/400/2013/Estt/216-A

Dated, Shillong, 29th October, 2026

Copy to:-

1. The Registrar and PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for kind information of the Chief Justice.
2. The P.S. to the Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong, for kind information of His Lordship.
3. The P.S. to the Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong, for kind information of His Lordship.
4. The P.S. to the Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong, for kind information of His Lordship.
5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. All the District & Sessions Judges, Meghalaya with a request to circulate the same to Judicial Officers under your judgeship.
8. The System Analyst, High Court of Meghalaya, Shillong for uploading this notification and the new ACR formats for Judicial Officers in the official website.
9. Office file.

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29/10/26

REGISTRAR GENERAL